

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

21.

CP/430(MB)/2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **25.04.2024**

NAME OF THE PARTIES:

Raju Mahajan
Vs

West Coast Rasayan International Pvt. Ltd. & Ors.

SECTION: 241(1), 242(4) OF THE COMPANIES ACT, 2013.

ORDER

1. None present on behalf of the Petitioner. Mr. Kunal Kanungo a/w Mr. Atishay Jain, Ld. Counsel for the R2 & R3 present.
2. List this matter on **27.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)